

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 303

Appeal No. 121/252/ND/2023

IN THE MATTER OF:

Harbinder Singh Mongia

...

Appellant

Versus

ROC

...

Respondent

Under Section: 252

Order delivered on 17.05.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Appellant : Adv. Mohd Irfan Khan

ORDER

Issue notice to ROC and Income Tax Department returnable on 17.07.2023. The Appellant undertakes to serve the notice upon the ROC and Income Tax Department through all modes viz., registered post, speed post, courier and E-mail ID. Reply/Report, if any, be filed by the ROC and Income Tax Department within one week from the date of receipt of the notice.

List the matter for physical hearing on 17.07.2023.



**(L. N. GUPTA)
MEMBER (T)**



**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**